

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CA/199 & 200 /CAA /2017

NAME OF THE TRANSFEROR : MARSHALL SONS & CO (INDIA) LTD

NAME OF THE TRANSFERRE : AUROMAA MANUFACTURING INDUSTRIES LTD

UNDER SECTION : 230

S.No. Name (in Capital)	Represented by	Signature
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i) R. Venkatavaradan
Chandramouli Prabhakar
Counsel for Applicants
in both CA's. 
(f) R. Venkatavaradan

ORDER

Counsel for the Petitioner present and submitted the arguments. **Reserved for orders.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)